

FORM B
PUBLIC ANNOUNCEMENT
(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process)
Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF **Solutions Business Centre Pvt. Ltd.**

Sl. No.	Particulars	Details
1.	Name of corporate debtor	Solutions Business Centre Pvt. Ltd.
2.	Date of incorporation of corporate debtor	April 19, 2012
3.	Authority under which corporate debtor is incorporated / Registered	Registrar of Companies – Delhi
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U74900DL2012PTC234514
5.	Address of the registered office and principal office (if any) of corporate debtor	H-69, UGF Outer Circle above HDFC Bank, Connaught Place, New Delhi - 110001
6.	Date of closure of Insolvency Resolution Process	August 27, 2020 (date when maximum period of CIRP has ended). However, order of liquidation was passed on May 20, 2021.
7.	Liquidation commencement date of corporate debtor	May 20, 2021 (order copy was made available on NCLT's website on May 25, 2021 and downloaded by Liquidator on same day)
8.	Name and registration number of the insolvency professional acting as liquidator	Abhishek Dutta - IPA-002/IP-N00617/2018-19/11856
9.	Address and e-mail of the liquidator, as registered with the Board	D-306, 3 rd Floor, Defence Colony, New Delhi – 110024. abhishek.dutta@aureuslaw.com
10.	Address and e-mail to be used for correspondence with the liquidator	S-151, 1 st Floor, Greater Kailash Part – II, New Delhi – 110048. abhishek.dutta@aureuslaw.com
11.	Last date for submission of claims	June 19, 2021

Notice is hereby given that the *National Company Law Tribunal, New Delhi Bench IV* has ordered the commencement of liquidation of the *Solutions Business Centre Pvt. Ltd.* on *May 20, 2021*.

The stakeholders of *Solutions Business Centre Pvt. Ltd.* are hereby called upon to submit their claims with proof on or before *June 19, 2021* to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

Name and signature of liquidator : Abhishek Dutta

Date and place: : May 29, 2021; New Delhi

Note: 1. The complete information of above E-Procurement tenders are available on website "www.lreps.gov.in". The firms, who desire to participate against E-Tenders, are advised to electronically register themselves on the above website for which they would be required to have a class-III digital certificate from certifying agencies authorized under IT Act 2000, by Govt. of India. Manual offers against E-Tenders will not be accepted.

Tender Notice No.: 219-S/1/TMC/05/2021-22 Dated 28.05.2021

1147/21

SERVING CUSTOMERS WITH A SMILE

FORM B PUBLIC ANNOUNCEMENT

(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF SOLUTIONS BUSINESS CENTRE PVT. LTD.

PARTICULARS

1. NAME OF CORPORATE DEBTOR	SOLUTIONS BUSINESS CENTRE PVT. LTD.
2. Date of Incorporation of Corporate Debtor	April 19, 2012
3. Authority under which Corporate Debtor is Incorporated/Registered	Registrar of Companies - Delhi
4. Corporate Identity No. / Limited Liability Identification No. of Corporate Debtor	U74900DL2012PTC234514
5. Address of the registered office & principal office (if any) of Corporate Debtor	H-69, UGF Outer Circle above HDFC Bank, Connaught Place, New Delhi - 110001
6. Date of closure of Insolvency Resolution Process	August 27, 2020 (date when maximum period of CIRP has ended). However, order of liquidation was passed on May 20, 2021.
7. Liquidation commencement date of Corporate Debtor	May 20, 2021 (order copy was made available on NCLT's website on May 25, 2021 and downloaded by Liquidator on same day)
8. Name & Registration Number of Insolvency Professional acting as Liquidator	Abhishek Dutta Regn. No: IBB/IPA-002/IP-N00617/2018-19/11856
9. Address and Email of the liquidator as registered with the Board	D-306, 3rd Floor, Defence Colony, New Delhi-110024 Email : abhishek.dutta@aureuslaw.com
10. Address and e-mail to be used for correspondence with the liquidator	S-151, 1st Floor, Greater Kailash Part - II, New Delhi - 110048. Email : abhishek.dutta@aureuslaw.com
11. Last date for submission of Claims	June 19, 2021

Notice is hereby given that the National Company Law Tribunal, New Delhi Bench-IV has ordered the commencement of liquidation of the **Solutions Business Centre Pvt. Ltd.** on May 20, 2021.

The stakeholders of **Solutions Business Centre Pvt. Ltd.** are hereby called upon to submit their claims with proof on or before **June 19, 2021** to the liquidator at the address mentioned against item No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

Date : 29.05.2021
Place : New Delhi

Name and Signature of liquidator : **Abhishek Dutta**
Regn. No: IBB/IPA-002/IP-N00617/2018-19/11856

HONDA

जन स्वास्थ्य अभियांत्रिकी क्षेत्र उदयपुर के अधीन विभिन्न ग्रामों में जल जीवन मिशन के तहत चयनित योजना के कार्य हेतु ऑन लाइन बिड्स इच्छुक पात्र बिडर्स से दिनांक 14.06.2021 सायं 06.00 बजे तक आमंत्रित की जाती है। बिड से संबंधित समस्त जानकारी प्रोक्योरमेंट पोर्टल <http://eproc.rajasthan.gov.in> एवं <http://sppp.raj.nic.in> पर देखी जा सकती है।

यू.बी.एन. नम्बर:-

NIT No. 27/21-22-PHE2122WLOB02437

हस्ता./-

(ललित करोल)

अतिरिक्त मुख्य अभियन्ता

जन स्वास्थ्य अभियांत्रिकी विभाग

क्षेत्र उदयपुर

DIPR/C/4965/2021

प्रपत्र बी सार्वजनिक घोषणा

[भारतीय दिवाला और ऋण शोध अक्षमता बोर्ड (परिसमापन प्रक्रिया) विनियमावली, 2016 के विनियम 12 के अधीन]

सोलूशन्स बिज़नेस सेंटर प्राइवेट लिमिटेड के हितधारकों के ध्यानार्थ विवरण

1. कार्पोरेट देनदार का नाम	सोलूशन्स बिज़नेस सेंटर प्राइवेट लिमिटेड
2. कार्पोरेट देनदार के निगमन की तिथि	अप्रैल 19, 2012
3. प्राधिकरण जिसके अधीन कार्पोरेट देनदार निगमित/पंजीकृत है	रजिस्ट्रार ऑफ कम्पनीज-दिल्ली
4. कार्पोरेट देनदार की कार्पोरेट पहचान संख्या/सीमित दायित्व पहचान संख्या	U74900DL2012PTC234514
5. कार्पोरेट देनदार के पंजीकृत और प्रधान कार्यालय (यदि कोई हो तो) का पता	एच-69, यूजीएफ आउटर सर्कल एचडीएफसी बैंक के ऊपर, कर्नाट प्लेस, नई दिल्ली - 110001
6. कार्पोरेट देनदार के संबंध में ऋण शोध अक्षमता समापन तिथि	अगस्त 27, 2020 (दिनांक जब सीआईआरपी की अधिकतम अवधि समाप्त हो गई है)। हालांकि, परिसमापन का आदेश 20 मई 2021 को पारित किया गया था।
7. कार्पोरेट देनदार के संबंध में परिसमापन आरंभन तिथि	मई 20, 2021 (आदेश की प्रतिलिपि एनसीएलटी की वेबसाइट पर 25 मई, 2021 को उपलब्ध कराई गई थी और परिसमापक द्वारा उसी दिन डाउनलोड की गई)
8. परिसमापक के रूप में कार्यरत ऋण शोध अक्षमता प्रोफेशनल का नाम और रजिस्ट्रेशन नम्बर	अभिषेक दत्ता पंजीकरण संख्या : IBB/IPA-002/IP-N00617/2018-19/11856
9. परिसमापक का पता और ई-मेल, जैसा कि बोर्ड में पंजीबद्ध है	डी-306, तीसरी मंजिल, डिफेंस कॉलोनी, नई दिल्ली-110024 ईमेल : abhishek.dutta@aureuslaw.com
10. परिसमापक के लिए पत्राचार के लिए उपयोग किए जाने वाले पते और ईमेल	एस-151, पहली मंजिल, ग्रेटर कैलाश पार्ट-II, नई दिल्ली - 110048 ईमेल : abhishek.dutta@aureuslaw.com
11. दावे प्रस्तुत करने की अंतिम तिथि	जून 19, 2021

एतद्वारा सूचित किया जाता है कि राष्ट्रीय कंपनी विधि अधिकरण, नई दिल्ली पीठ-IV ने मई 20, 2021 को सोलूशन्स बिज़नेस सेंटर प्राइवेट लिमिटेड का परिसमापन शुरू करने का आदेश दिया है।

सोलूशन्स बिज़नेस सेंटर प्राइवेट लिमिटेड के हितधारकों को इसके द्वारा जून 19, 2021 को या उससे पहले प्रमाण के साथ अपने दावे परिसमापक को क्रम संख्या 10 में उल्लेखित पते पर प्रस्तुत करने के लिए कहा जाता है।

वित्तीय लेनदार अपने दावों के प्रमाण केवल इलेक्ट्रॉनिक माध्यम से जमा करेंगे। अन्य सभी हितधारक अपने दावों के प्रमाण व्यक्तिगत, डाक द्वारा अथवा इलेक्ट्रॉनिक साधनों द्वारा जमा कर सकते हैं।

असत्य या भ्रामक प्रमाण प्रस्तुत करने पर जुर्माना किया जा सकता है।

दिनांक : 29.05.2021

स्थान : नई दिल्ली

परिसमापक का नाम व हस्ताक्षर : अभिषेक दत्ता

पंजीकरण सं.: IBB/IPA-002/IP-N00617/2018-19/11856